

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 623
CP-24/241-242/ND/2024
IA/135/2024

IN THE MATTER OF:
Mr. Damanjit Singh Grewal

...APPLICANT

Vs.

M/s. Diana Euro Chem Pvt. Ltd.

...RESPONDENT

Section
U/s 241(1)

Order delivered on 07.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Adv. Nitesh Jain, Adv. Manish Shyam Sharma. Mr. Ashish Mohan, Adv along with Mr. Nitesh Jain, Adv

For the Respondent

:Adv. Sanjana Saddy, Adv. Lavam Tyagi for R-1, 2 & 3.

ORDER

Due to paucity of time, matter is adjourned to **16.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)